

(IRDP) during the Sixth Plan period but could not cross the poverty line, would be eligible for supplementary assistance under the Programme during the Seventh Plan period provided such families were not wilful defaulters and had maintained the assets financed by the initial dose in good condition.

(c) Details of supplementary assistance given under IRDP in Orissa during 1985-86 and 1986-87 (upto end of October, 1986) are indicated below :

	No. of old beneficiaries who were given supplementary assistance	(Rs. lakhs)	
		Subsidy	Bank credit
1985-86	8536	75.32	133.44
1986-87 (upto end of October, 1986)	7207	70.40	127.65

Posts Lying Vacant in Eastern Subsidiary of N.T.C.

4933. SHRI ANIL BASU : Will the Minister of TEXTILES be pleased to state :

(a) number of posts lying vacant in National Textile Corporation (NTC), eastern subsidiary and since when ;

(b) the steps taken by Government to fill the vacancies ; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) According to available information, 148 posts in managerial/supervisory cadre are lying vacant in NTC (WBABO) since January, 1986.

(b) and (c) In view of the surplus manpower existing in NTC mills under the subsidiary corporations of NTC, including NTC (WBABO), creation of posts as well as filling up of vacant posts was generally banned.

Losses in National Consumers Cooperative Federation

4934. SHRI K. S. RAO : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Consumer Body Loses Rupees 4.5 crores" appearing in the 'Telegraph' dated the 9 August, 1986 regarding the serious financial Managerial Bungling, malpractices and corruption in the National Consumers Cooperative Federation ;

(b) if so, what are the facts ;

(c) the action being taken to recover bank advances/loans to the NCCF ; and

(d) whether any effort is made to bring a change in the management/Board of NCCF in accordance with the instruction of Reserve Bank of India on the subject ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes Sir.

(b) to (d) The National Consumer Cooperative Federation incurred losses of Rs. 1.20 crores and Rs. 2.54 crores during the cooperative years 1983-84 and 1984-85 respectively. The Government have, from time to time, reviewed the working of NCCF and impressed upon its Management to reduce the expenditure, improve financial liquidity by speedy recovery of outstanding dues and to take measures for expeditious disposal of the cases of irregularities against its employees. In view of the unsatisfactory performance and bad financial health of the NCCF, the Central Registrar of Cooperative Societies has issued a show cause notice on the NCCF for supersession of its Board. Ten Officers, against whom prima facie cases of corruption and irregularities were detected, have been placed under suspension, pending further investigation.

Areas Uncovered by Banking Service Recruitment Board

4935. SHRI ANANTA PRASAD SETHI : Will the Minister of FINANCE be pleased to state :

(a) whether there are some parts in the country that still remain uncovered by the banking service recruitment board ; and

(b) if so, the details thereof and the steps Government propose to take to ensure that the entire country is covered by the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Under the existing recruitment system, Banking Service Recruitment Boards and Central Recruitment Board are entrusted with the job of recruiting clerical and officer cadre personnel for manning offices/branches of all public sector banks throughout the country.

S.C./S.T. Officers Working in Foreign Branches of Nationalised Banks

4936. SHRI BANWARI LAL BAIRWA: Will the Minister of FINANCE be pleased to state :

(a) the total number of foreign branches of nationalised banks, bank-wise, as on 30 September, 1986 ;

(b) the total number of officers from India working in these branches bank-wise ;

(c) the number of Scheduled Caste and Scheduled Tribe officers working in these branches ; and

(d) the steps taken by Government to give fair representation to SC/ST officers in postings to foreign branches ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ; (a) Information relating to Bank-wise position of the number of foreign branches of Nationalised banks as on 30.9.86 is given in the Statement-I below.

(b) Information as readily available relating to the Bank-wise position of the number of India based officers working in the foreign branches of the nationalised banks is given in the Statement-II below.

(c) and (d) Information is being collected and to the extent available will be laid on the Table of the House.

Statement-I

Bank-wise distribution of foreign branches of nationalised banks as on 30.9.1986

Sr. No.	Name of the Bank	No. of foreign branches.
1.	Bank of Baroda	54
2.	Bank of India	24
3.	Central Bank of India	3
4.	Canara Bank	1
5.	Indian Bank	3
6.	Indian Overseas Bank	11
7.	Punjab National Bank	4
8.	Punjab and Sind Bank	1
9.	Union Bank of India	1
10.	Syndicate Bank	1
11.	UCO Bank	7
Total :		110

Statement-II

Bankwise Position of the Number of India Based Officers Working in the Foreign Branches of the Nationalised Bank

S. No.	Name of the Bank	Number of India-based officers working in the foreign branches
1.	Central Bank of India	4
2.	Bank of India	76
3.	Punjab National Bank	7
4.	Bank of Baroda	94
5.	UCO Bank	23
6.	Canara Bank	3
7.	Syndicate Bank	5
8.	Union Bank of India	7
9.	Indian Bank	13
10.	Indian Overseas Bank	46
11.	Punjab & Sind Bank	3